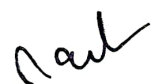


PATNA HIGH COURT
NOTICE

This is for information that the following 19 (Nineteen) officers of Civil Judge (Junior Division) cadre upon being found fit for promotion to the cadre of Civil Judge (Senior Division) for the year 2019-20 have been appointed and posted in the manner as notified vide Court's Notification No. 295A dated 17.09.2021 & its Corrigendum dated 18.09.2021:

<u>Sl. No.</u>	<u>Name of the officer with designation</u>
1.	Sri Jigar Shah, the then Munsif-cum-J.M. 1 st Class, Sheikpura
2.	Sri Devesh Kumar, the then S.D.J.M., Hilsa
3.	Sri Mahesh Shukla, the then Munsif-cum-J.M. 1 st Class, Lakhisarai
4.	Sri Kuldeep, the then Munsif, Purnea
5.	Sri Manish Kumar Upadhyay, the then Munsif, Jehanabad
6.	Sri Aditya Kumar Singh, the then J.M. 1 st Class, Patna
7.	Sri Rahul Kishore, the then Munsif, Aurangabad
8.	Ms. Madhvi Singh, the then J.M. 1 st Class, Aurangabad
9.	Sri Sanjeev Kumar Pandey, the then Munsif-cum-J.M. 1 st Class, Benipur, Darbhanga
10.	Sri Kaushlendra Kumar Shukla, the then Munsif-cum-J.M. 1 st Class, Raxaul at Moithari
11.	Sri Arvind Kumar Singh, the then J.M. 1 st Class, Patna
12.	Ms. Aditi Gupta, the then Munsif-cum-J.M. 1 st Class, Dehri, Rohtas
13.	Sri Prakash Kumar Roy, the then Munsif-cum-J.M. 1 st Class, Gaya
14.	Sri Amrendra Prasad, the then Munsif-cum-J.M. 1 st Class, Shahpur Patori, Samastipur
15.	Sri Dilip Kumar Roy, the then Munsif, Sasaram
16.	Sri Rajeev Kumar, the then Munsif-cum-J.M. 1 st Class, Gogari, Khagaria
17.	Sri Ram Chandra Prasad, the then Munsif-cum-J.M. 1 st Class, Bakhari, Begusarai.
18.	Sri Virendra Prasad, the then Munsif, Banmankhi, Purnea
19.	Sri Nand Kishore, the then Munsif, Khagaria

By order of the Court



Registrar General